GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2696 TO BE ANSWERED ON 09.07.2019

ASSETS CREATED UNDER MGNREGA

2696. SHRI JAYADEV GALLA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Ministry ensures physical presence of assets so created in rural areas under MGNREGA or rural local bodies which got funds under the 14th Finance Commission;
- (b) if so, the details thereof;
- (c) whether the Ministry has considered mandatorily geotagging of every asset so created;
- (d) if so, the details thereof; and
- (e) the expenditure likely to be involved for geotagging of assets?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a) & (b): Yes, Sir. A Memorandum of Understanding (MoU) has been signed between the Ministry of Rural Development and National Remote Sensing Centre (NRSC), Hyderabad, Indian Space Research Organisation (ISRO), Department of Space for geo-tagging of the assets created under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in each Gram Panchayat. The MoU addresses specific components of geo-tagging of assets and creation of data base for online recording and monitoring. The information related to geotagged assets is available in public domain on Bhuvan Portal of NRSC.

As per the information shared by Ministry of Panchayati Raj, the States have been advised to take up the process of geotagging and uploading of photographs of the assets created out of Fourteenth Finance Commission (FFC) funds in the ActionSoft portal in order to promote transparency and accountability in utilization of FFC funds.

(c) to (e): Under MGNREGS, every asset is mandatorily geotagged. As on 04.07.2019, 3.61 crore assets has been geo-tagged under MGNREGS. As per the information shared by Ministry of Panchayati Raj, 4,38,845 assets have been geo-tagged under FFC. The expenditure incurred for geo-tagging of assets are met under the administrative expenses of the Scheme.
